

## Annexure – 7

Name of the corporate debtor: PSK Developers Private Limited; Date of commencement of CIRP: 07.10.2024 and order received/communicated on 09.10.2024; List of creditors as on: 23.01.2025

List of operational creditors (Government dues)  
(Amount in ₹)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount of claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Brihanmumbai Mahanagerpalika	Local Authority	23.10.2024	₹ 9,23,49,813.00	₹ 8,59,75,281.00	Operational Debt	₹ 0.00	₹ 0.00	No	₹ 0.00	₹ 0.00	₹ 0.00	₹ 63,74,532.00	₹ 0.00	Dues accepted till as on CIRP date
	<b>TOTAL</b>			<b>₹ 9,23,49,813.00</b>	<b>₹ 8,59,75,281.00</b>		<b>₹ 0.00</b>	<b>₹ 0.00</b>			<b>₹ 0.00</b>	<b>₹ 0.00</b>	<b>₹ 63,74,532.00</b>	<b>₹ 0.00</b>	